

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO. IV)**

(IB)-415(ND)/2018

Aggarwal Sanitations

...Applicant

Vs.

M/s. Proview Infrastructure Pvt. Ltd.

...Respondent

Under Section: Section 9 of IBC.

Order delivered on 05.07.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

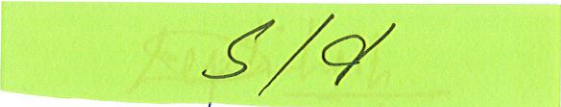
For the Applicant
For the Respondent

Mr. B. Patnaik, Adv.

ORDER

Learned counsel for the applicant seeks time to file additional documents in support of their application within ten days and serve the copy of the same in advance to the Corporate Debtor. For further consideration on 19.07.2018.

Mukesh


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**